

FORM A
PUBLIC ANNOUNCEMENT
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF
BBT ELEVATED ROAD PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of corporate debtor	BBT Elevated Road Private Limited
2	Date of incorporation of corporate debtor	19/02/2014
3	Authority under which corporate debtor is incorporated / registered	ROC - Kolkata
4	Corporate Identity No./ Limited Liability Identification No. of corporate debtor	U45400WB2014PTC200347
5	Address of the registered office and principal office (if any) of corporate debtor	1, New Bata Road, Maheshtala, Kolkata, Kolkata, West Bengal, India, 700140
6	Insolvency commencement date in respect of corporate debtor	19/12/2023
7	Estimated date of closure of insolvency resolution process	16/06/2024
8	Name and registration number of the insolvency professional acting as interim resolution professional	Shri Sachin Gopal Jathar IBBI Regn No. – IBBI/IPA-002/IP-N00640/2018-2019/11968
9	Address and e-mail of the Interim Resolution Professional, as registered with the Board	B-1/8, Samadrita, EKTP Phase-III, EKT, Kolkata, West Bengal – 700107 Email id: sgjathar.ip@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	Office – Mousumi Co. Op. Housing Society, 15B, Ballygunge Circular Road, Kolkata - 700019 Email id – bbtelevatedroad@gmail.com sgjathar.ip@gmail.com
11	Last date for submission of claims	02/01/2024
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	N/A
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	N/A
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://www.ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the BBT Elevated Road Private Limited on 19/12/2023.

The creditors of BBT Elevated Road Private Limited are hereby called upon to submit their claims with proof on or before 02/01/2024 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 21/12/2023
Place: Kolkata



Sachin Gopal Jathar
IRP – BBT Elevated Road Private Limited
IBBI Regn. No.- IBBI/IPA-002/IP-N00640/2018-2019/11968

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<p>Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the BBT Elevated Road Private Limited on 19/12/2023.</p> <p>The creditors of BBT Elevated Road Private Limited are hereby called upon to submit their claims with proof on or before 02/01/2024 to the Interim Resolution Professional at the address mentioned against entry No. 10.</p> <p>The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.</p> <p>A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class in Form CA.</p> <p>Submission of false or misleading proofs of claim shall attract penalties.</p>		
Date: 21/12/2023 Place: Kolkata		Sd/- Sachin Gopal Jathar IRP – BBT Elevated Road Private Limited Regn. No.- IBBI/IPA-002/IP-N00640/2018-2019/11968



ফর্ম এ সাধারণ ঘোষণা (২০১৬ সালের ইনসলভেন্সি অ্যান্ড ব্যাঙ্করাপ্টসি বোর্ড অফ ইন্ডিয়া (ইনসলভেন্সি রেজলিউশন প্রসেস ফর কর্পোরেট পার্সেনস) রেগুলেশনসের রেগুলেশন ৬ অধীনে) বিবিটি এলিভেটেড রোড প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণের অবগতির জন্য সংশ্লিষ্ট বিস্তারিত	
১. কর্পোরেট ডেটরের নাম	বিবিটি এলিভেটেড রোড প্রাইভেট লিমিটেড
২. কর্পোরেট ডেটরের গঠনের তারিখ	১৯.০২.২০১৪
৩. যে কর্তৃপক্ষের অধীনে কর্পোরেট ডেটর গঠিত/নথীভুক্ত	আরওসি-কলকাতা
৪. কর্পোরেট ডেটরের কর্পোরেট আইডেন্টিটি নং/ লিমিটেড লায়ালিটি আইডেন্টিফিকেশন নং	U45400WB2014PTC200347
৫. কর্পোরেট ডেটরের রেজিস্টার্ড অফিস এবং প্রধান অফিস (যদি কিছু থাকে) ঠিকানা	১, নিউ বাটা রোড, মহেশতলা, কলকাতা, কলকাতা পশ্চিমবঙ্গ, ভারত, ৭০০১৪০
৬. ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরুর তারিখ	১৯.১২.২০২৩
৭. ইনসলভেন্সি প্রস্তাব প্রক্রিয়া সমাপ্তির আনুমানিক তারিখ	১৬.০৬.২০২৪
৮. সাময়িক প্রস্তাব পেশাদার হিসেবে কার্যরত ইনসলভেন্সি পেশাদারের নাম এবং রেজিস্ট্রেশন নম্বর	শ্রী শচীন গোপাল জাথর আইবিবিআই রেজি. নং - IBBI/IPA-002/IP-N00640/ 2018-2019/11968
৯. বোর্ডের নিকট রেজিস্ট্রিকৃত সাময়িক প্রস্তাব পেশাদারের ঠিকানা এবং ইমেল	বি-১/৮, সমাদুতা ইকোপি ফেজ - III, ইকোপি, কলকাতা পশ্চিমবঙ্গ-৭০০১০৭ ইমেল আইডি - sgjathar.ip@gmail.com
১০. সাময়িক প্রস্তাব পেশাদারের সহিত যোগাযোগের জন্য ঠিকানা এবং ইমেল	অফিস - মৌসুমী কো অপারেটিভ হাউজিং সোসাইটি ১৫বি, বালিগঞ্জ সার্কুলার রোড, কলকাতা - ৭০০০১৯ ইমেল আইডি - bbtelevatedroad@gmail.com sgjathar.ip@gmail.com
১১. দাবি দাখিলের শেষ তারিখ	০২.০১.২০২৪
১২. বিনিয়োগকারীগণের শ্রেণি, যদি কিছু থাকে, সংশ্লিষ্ট আইনের ২১ ধারার উপধারা (৬এ) এর (বি) পরিমেল অধীনে অন্তর্ভুক্তিকালীন প্রস্তাবক পেশাদার কর্তৃক নির্ধারিত	প্রযোজ্য নয়
১৩. সংশ্লিষ্ট শ্রেণিতে বিনিয়োগকারীগণের অনুমোদিত প্রতিনিধি হিসেবে কার্যরত ইনসলভেন্সি পেশাদারগণের চিহ্নিতকরণের নাম (প্রতিটি শ্রেণিতে তিনটি নাম)	প্রযোজ্য নয়
১৪. (ক) সম্পর্কিত ফর্মগুলি এবং (খ) প্রাপ্ত অনুমোদিত প্রতিনিধিগণের বিস্তারিত	https://www.ibbi.gov.in/home/downloads প্রযোজ্য নয়

এতদ্বারা বিজ্ঞপিত হচ্ছে ন্যাশনাল কোম্পানি ল ট্রাইব্যুনাল, নির্দেশ দিয়েছে বিবিটি এলিভেটেড রোড প্রাইভেট লিমিটেড-এর কর্পোরেট ইনসলভেন্সি প্রস্তাব প্রক্রিয়া শুরু করার ১৯.১২.২০২৩ তারিখে।
বিবিটি এলিভেটেড রোড প্রাইভেট লিমিটেড-এর বিনিয়োগকারীগণকে প্রামাণ্য নথি সহ তাদের দাবি ০২.০১.২০২৪ তারিখে অন্তর্ভুক্তিকালীন প্রস্তাবক পেশাদারগণের নিকট ফর্ম নং ১০-এ উল্লিখিত ঠিকানায় পেশ করতে।
আর্থিক বিনিয়োগকারীগণ প্রামাণ্য নথি সহ কেবল বৈদ্যুতিন মাধ্যমেই তাদের দাবি দাখিল করতে পারবেন। অন্যান্য বিনিয়োগকারীগণ তাদের দাবি প্রামাণ্য নথি সহ ব্যক্তিগতভাবে বা ডাকযোগে বা বৈদ্যুতিন মাধ্যমে দাখিল করতে পারেন।
ফর্ম নং ১২-য় উল্লিখিত তালিকা অনুযায়ী যে সকল আর্থিক বিনিয়োগকারীগণ সংশ্লিষ্ট শ্রেণিভুক্ত তারা অনুমোদিত প্রতিনিধি বেছে নিতে পারেন ফর্ম নং ১৩-য় উল্লিখিত তালিকায় ইনসলভেন্সি পেশাদার তিনজনের মধ্যে থেকে তাদের অনুকূলে অনুমোদিত প্রতিনিধি হিসেবে সংশ্লিষ্ট শ্রেণির ফর্ম সিএ অনুযায়ী কাজ করতে।
মিথ্যা অথবা বিভ্রান্তকারী প্রমাণ সহ দাবি দাখিলের ক্ষেত্রে জরিমানা হতে পারে।

স্বা/-
শচীন গোপাল জাথর

তারিখ : ২১.১২.২০২৩
স্থান : কলকাতা

আইআরপি - বিবিটি এলিভেটেড রোড প্রাইভেট লিমিটেড
রেজি নং IBBI/IPA-002/IP-N00640/2018-2019/11968